

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 10-01-2026; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2186049				NA
2	Liquidation costs incurred till date				100806869				NA
3	Secured financial creditors	2	1518446292	2	1298904658		219541634		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	321	3517536016	306	2789393975		298675042		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	39	11225515	39	5327001		5898514		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	377732678	1	115443704		262288974		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	129850647	20	90969838		38880809		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	1062493653	1	3125783		1059367870		<a href="#">Annexure 9</a>
Total		388	6617284801	369	4406157877	0	1884652843	0	